

EXIM FACILITATION COMMITTEE (EFC) MEETING for the month of September, 2024

Meeting No.06 (2024-25) of EXIM Facilitation Committee (EFC) was scheduled in physical mode under the Chairmanship of Shri Rakesh Kumar, Addl. DGFT at 12 Noon on 30.09.2024, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items. Meeting notice and agenda were shared with the EFC members, however, no EFC member except Shri Dilip Srivastava, Deputy Commissioner (QC), D/o A&FW was present to attend meeting in time.

2. In terms of Para 2.48 (c) read with Para 2.68 of HBP, 2023, EXIM Facilitation Committee (EFC) meeting held once every month to consider applications on merits for issue of export Authorization.

3. EFC meeting for the month of September was not held due to non-participation of EFC members however in order to facilitate exports, it has been decided to approve those cases in which comments/ NOC from Nodal Ministry/Departments has been received.

4. However, based on the NOCs already received, decisions have been taken. Out of the 151 applications to be considered, based on the comments/recommendation of respective nodal Ministries/Departments, 52 cases are approved, 32 cases to be rejected & closed and 10 cases are under deficiency. Remaining cases are deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The cases are tabulated as under:-

Sl. No.	Name of Firm	DGFT File No.	Item Description	File Date	EFC Remarks
Department of Agriculture and Farmers' Welfare					
1	LOHIA BROTHERS PVT LTD	HQRXEXLAPPLY 00000310AM24	Pongamia Pinnata seeds (Karanja Seeds)	08.05.2023	Deferred due to want of comments from DoA&FW.
2	DHARINI AGRO EXPORT	HQRXEXLAPPLY 00000298AM24	BALE OF COMPRESS PEANUT SHELLS	06.05.2023	Deferred due to want of comments from DoA&FW.

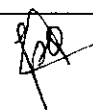


3	AAR BEE MACHINERIES PVT LTD	HQRXEXLAPPLY 00001186AM24	MUCUNA SEEDS/ ALBIZIA ODORATISSIMA SEEDS/ CLOVER SEEDS	09.08.2023	Deferred due to want of comments from DoA&FW.
4	MERHABA INTERNATIONAL	HQRXEXLAPPLY 00001317AM24	Bamboos-TREATED LOGS	15.09.2023	Deferred due to want of comments from DoA&FW.
5	TRADE EXIM	HQRXEXLAPPLY 00001422AM24	PADDY	27.10.2023	Rejected as the firm was non - responsive despite several reminders.
6	SEEDS & GRAINS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00001563AM24	NUX VOMICA dried ripe seeds	09.12.2023	Deferred due to want of comments from DoA&FW.
7	KARISHMA FOOD PRODUCTS	HQRXEXLAPPLY 00001656AM24	Nuxvomica, dried ripe seeds	06.01.2024	Deferred due to want of comments from DoA&FW.
8	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00002061AM24	Sava 2203 Hybrid Rice Seed	21.03.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-11) dated 09.09.2024 approving the exports of 100 KGs Hybrid paddy seeds to Bangladesh
9	KARANJA SEEDS	HQRXEXLAPPLY 00000049AM25	Of Onion-NASIK RED (N-53)	15.04.2024	Deferred due to want of comments from DoA&FW.
10	KARANJA SEEDS	HQRXEXLAPPLY 00000051AM25	Of Onion-NASIK RED (N-53)	16.04.2024	Deferred due to want of comments from DoA&FW.
11	DCM SHRIRAM LIMITED	HQRXEXLAPPLY 00000052AM25	Hybrid Rice (Paddy) BioSeed Fiyah 549 Seeds/ Hybrid Rice (Paddy) BioSeed	17.04.2024	Approved on the basis of comments received from DoA&FW vide OM dated 04.09.2024 approving the

			Fiyah 800 Seeds		export of 300000 KGs Paddy Seeds to Nigeria
12	S K TRADING COMPANY	HQRXEXLAPPLY 00000079AM25	ONION SEED	25.04.2024	Deferred due to want of comments from DoA&FW.
13	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000123AM25	Hybrid Rice Seed	06.05.2024	Approved on the basis of comments received from DoA&FW vide OM dated 04.09.2024 approving the export of 200000 KGs Paddy Seeds to Bangladesh
14	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000133AM25	Onion Seeds	07.05.2024	Approved on the basis of comments received from DoA&FW OM No. 1-176/2023.SD.IV (Export-19) dated 23.09.2024 approving the exports of 1000 KGs Onion seeds to Kenya
15	JAI DEVI SEED STORE	HQRXEXLAPPLY 00000376AM25	ONION SEEDS	23.05.2024	Deferred due to want of comments from DoA&FW.
16	THIVA EXIM	HQRXEXLAPPLY 00000391AM25	Onion seed	30.05.2024	Approved on the basis of comments received from DoA&FW OM No. 1-176/2023.SD.IV (Export-7) dated 23.09.2024 approving the exports of 5000 KGs Onion seeds to Kuwait by M/s THIVA EXIM

17	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000404AM25	HY. ONION SEEDS	07.06.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-6) dated 23.09.2024 approving the exports of 8000 KGs Onion seeds to Ethiopia
18	AMBIKA SEED COMPANY	HQRXEXLAPPLY 00000408AM25	ONION SEED VARIETY BOMABY RED AND NASIK RED -53	07.06.2024	Comments from DoA&FW received vide OM No. 1-176/2023.SD.IV (Export-4) dated 23.09.2024. However, Firm has submitted the documents in the name of Taneja Seeds Corporation. A deficiency letter has been issued to the firm on date 23.07.2024.
19	TANEJA SEEDS CORPORATION	HQRXEXLAPPLY 00000410AM25	ONION SEED VARIETIES NASIK RED -53 AND BOMBAY RED	11.06.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-8) dated 23.09.2024 approving the exports of 180 MTs Onion seeds to Afghanistan, Bangladesh & UAE

20	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000417AM25	ONION SEEDS- DAYO 20597	12.06.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-15) dated 23.09.2024 approving the exports of 20000 KGs Onion seeds to Netherlands
21	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000418AM25	ONION SEEDS- Super Yali (11435)/ Yellow Star (32706)	12.06.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-14) dated 23.09.2024 approving the exports of 300 KGs Onion seeds to Netherlands
22	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000419AM25	ONION SEEDS- BIPLOB/ BIPLOB SUPER/ TP 406	12.06.2024	Approved on the basis of comments received from DoA&FW vide 1- 176/2023.SD.IV (Export-13) dated 23.09.2024 approving the exports of 6400 KGs Onion seeds to Bangladesh
23	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000420AM25	ONION SEEDS- Prema/ DAYO/ Jewel/ Super Yali	12.06.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-12) dated 23.09.2024 approving the exports of 2000 KGs Onion seeds to Nigeria



24	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000422AM25	ONION SEEDS- Super Yali (11435)/ Yellow Star (32706)	13.06.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-11) dated 23.09.2024 approving the exports of 300 KGs Onion seeds to Netherlands
25	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000423AM25	ONION SEEDS- DAYO 20597	13.06.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-10) dated 23.09.2024 approving the exports of 20000 KGs Onion seeds to Netherlands
26	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000424AM25	ONION SEEDS- Dayo/ Prema/ JEWEL F1/ TERIA F1/ SUPER YALI/ SANTA ANA F1	13.06.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-9) dated 23.09.2024 approving the exports of 36500 KGs Onion seeds to Tanzania
27	K K TRADERS HUF	HQRXEXLAPPLY 00000460AM24	NEEM SEED FOR MEDICINAL USE	16.05.2023	Deferred due to want of comments from DoA&FW.
28	PAN SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000451AM25	HYBRID RICE SEEDS	22.06.2024	Approved on the basis of comments received from DoA&FW vide OM dated 04.09.2024 approving the export of 150000 KGs

					Hybrid Pan Seeds to Bangladesh
29	PAN SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000455AM25	HYBRID RICE SEEDS FOR SOWING- PAN 7001/7002/7005	24.06.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-1) dated 09.09.2024 approving the exports of 12 Kgs Hybrid paddy seeds to Kenya
30	PAN SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000457AM25	HYBRID RICE SEEDS FOR SOWING- PAN 7001	24.06.2024	Approved on the basis of comments received from DoA&FW vide OM dated 04.09.2024 approving the export of 30 KGs Hybrid Pan Seeds to Vietnam
31	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000461AM25	HY. PADDY	25.06.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-6) dated 09.09.2024 approving the exports of 110 MTs Hybrid paddy seeds to Bangladesh
32	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000462AM25	HY. PADDY	25.06.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-5) dated 09.09.2024 approving the exports of 30 MTs Hybrid paddy seeds to

					Bangladesh
33	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000463AM25	HY. PADDY	26.06.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-4) dated 09.09.2024 approving the exports of 404.5 MTs Hybrid paddy seeds to Bangladesh.
34	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000464AM25	HY. PADDY	26.06.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-3) dated 09.09.2024 approving the exports of 101.4 MTs Hybrid paddy seeds to Bangladesh.
35	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000467AM25	HY. PADDY	26.06.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-2) dated 09.09.2024 approving the exports of 400 MTs Hybrid paddy seeds to Bangladesh.
36	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY 00000494AM25	Hybrid Rice (Paddy)	08.07.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-7) dated 09.09.2024 approving the exports of

					54000 KGs Hybrid paddy seeds to Bangladesh.
37	PAN SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000498AM25	HYBRID RICE SEEDS FOR SOWING- PAN 7001/7002/7005/7006	09.07.2024	Approved on the basis of comments received from DoA&FW vide OM dated 04.09.2024 approving the export of 11000 KGs Hybrid Pan Seeds to Bangladesh.
38	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY 00000509AM25	Hybrid Rice Seeds - Swarna 2	19.07.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-14) dated 09.09.2024 approving the exports of 150000 KGs Hybrid paddy seeds to Benin.
39	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY 00000510AM25	Hybrid Rice Seeds - BRAC 16 (AR-1702)	19.07.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-13) dated 09.09.2024 approving the exports of 20000 KGs Hybrid paddy seeds to Bangladesh.
40	RASI SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000513AM25	HY.PADDY SUPREME DHAN 12 HEERA 27 (RRX-336)	19.07.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-16) dated 09.09.2024 approving the exports of 100 MTs Hybrid paddy



					seeds to Bangladesh.
41	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY 00000514AM25	Hybrid Rice Seeds - Partex-8 (ARBH 18001)	20.07.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-15) dated 09.09.2024 approving the exports of 400000 KGs Hybrid paddy seeds to Bangladesh.
42	SONA SEEDS	HQRXEXLAPPLY 00000516AM25	ONION SEED	22.07.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-28) dated 23.09.2024 approving the exports of 70 MTs Onion seeds to Bangladesh.
43	DURGA SEED FARM (REGD)	HQRXEXLAPPLY 00000522AM25	ONION SEEDS- BOMBAY RED	24.07.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-16) dated 23.09.2024 approving the exports of 25000 KGs Onion seeds to Ethiopia.
44	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00000523AM25	Hy. Paddy Seeds- MHC2	25.07.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-17) dated 09.09.2024 approving the exports of 140 MTs Hybrid paddy seeds to Vietnam.
45	PAN SEEDS	HQRXEXLAPPLY	HYBRID PADDY	06.08.2024	Deferred due to want of

	PRIVATE LIMITED	00000543AM25	SEEDS FOR SOWING - PAN 7001		comments from DoA&FW.
46	AMBIKA SEED COMPANY	HQRXEXLAPPLY 00000549AM25	ONION SEED VARIETIES ARE NASIK RED -53 AND BOMBAY RED	09.08.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-5) dated 23.09.2024 approving the exports of 130 MTs Hybrid paddy seeds to Afghanistan, Bangladesh & UAE.
47	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000551AM25	Of onion-Red Creole OPV	10.08.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-18) dated 23.09.2024 approving the exports of 1000 KGs Onion seeds to Uganda.
48	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000552AM25	Of onion-KSP 1494 ONION DON/ KSP 100 ONION KALASH	10.08.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-17) dated 23.09.2024 approving the exports of 1000 KGs Onion seeds to Kenya.

49	NUNHEMS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000559AM25	Onion Seeds	14.08.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-23) dated 23.09.2024 approving the exports of 1.562 KGs Onion seeds to China.
50	NUNHEMS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000560AM25	Onion Seeds	14.08.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-22) dated 23.09.2024 approving the exports of 7.369 KGs Onion seeds to China.
51	NUNHEMS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000561AM25	Onion Seeds	15.08.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-21) dated 23.09.2024 approving the exports of 1.767 KGs Onion seeds to Bangladesh.
52	SUDHIR GALA BHANDAR	HQRXEXLAPPLY 00000574AM25	NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY	26.08.2024	Approved on the basis of comments received from DoA&FW vide OM dated 29.08.2024 approving the exports of 5000 MTs NON BASMATI RICE IN HUSK OTHER THAN OF SEED

					QUALITY to Nepal.
53	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000575AM25	Mitali Hybrid Dhan 4 (Sava 134)/ 3 s Hybrid Dhan 1 (SAVA 23)/ 3 s Dhan 2 (SAVA 81)/ Mitali Hybrid Dhan 3 (SAVA 4613)	27.08.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-12) dated 09.09.2024 approving the exports of 6,50,000 KGs Hybrid paddy seeds to Bangladesh.
54	M/S KRISHNA KHAD BHANDAR	HQRXEXLAPPLY 00000582AM25	Non-Basmati Rice in Husk(Paddy) other than seed quality	29.08.2024	Deferred due to want of comments from DoA&FW.
55	JAI DEVI SEED STORE	HQRXEXLAPPLY 00000597AM25	ONION SEEDS BOMBAY-RED/ ONION SEEDS RED-MARA	06.09.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-24) dated 23.09.2024 approving the exports of 100000 KGs Onion seeds to UAE.
56	PAN SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000598AM25	HY RICE SEEDS FOR SOWING - PAN 7001/7002/7005	06.09.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-2) dated 23.09.2024 approving the exports of 900 KGs Hybrid paddy seeds to Philippines.
57	VISHNU TRADERS	HQRXEXLAPPLY 00000599AM25	Rice in the Husk (Paddy or Rough)	08.09.2024	Deferred due to want of comments from DoA&FW.
58	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000605AM25	Of onion	11.09.2024	Comments from DoA&FW received vide OM No. 1-176/2023.SD.IV (Export-20) dated 23.09.2024

					approving the exports of 4000 KGs Onion seeds to Sri Lanka.
59	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000606AM25	Of onion	11.09.2024	Deferred due to want of comments from DoA&FW.
60	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000607AM25	Of onion	11.09.2024	Deferred due to want of comments from DoA&FW.
61	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000608AM25	Of onion	11.09.2024	Deferred due to want of comments from DoA&FW.
62	GENERAL CROP SCIENCE	HQRXEXLAPPLY 00000611AM25	BOMBAY RED ONION SEED	11.09.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-26) dated 23.09.2024 approving export of 25 MTs to Ethiopia.
63	MAA VAISHNO ENTERPRISES	HQRXEXLAPPLY 00000615AM25	Non-Basmati Rice in Husk (Paddy or Rough) Other than Seed Quality.	11.09.2024	Deferred due to want of comments from DoA&FW.
64	S K TRADING COMPANY	HQRXEXLAPPLY 00000616AM25	ONION SEED- (SUKSAGAR/ (NASIK-53)	12.09.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1-176/2023.SD.IV (Export-27) dated 23.09.2024 approving the exports of 15 MTs Onion seeds to Bangladesh.
65	SONA SEEDS	HQRXEXLAPPLY 00000617AM25	ONION SEED	12.09.2024	Deferred due to want of comments from DoA&FW.

66	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00000619AM25	ONION SEED	13.09.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-29) dated 23.09.2024 approving the exports of 500 KGs Onion seeds to Kenya.
67	JINDAL CROP SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY 00000621AM25	ONION SEEDS RED- MARA/ BOMBAY RED	14.09.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-25) dated 23.09.2024 approving the exports of 100000 KGs Onion seeds to UAE.
68	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY 00000624AM25	Hybrid Rice (Paddy)	16.09.2024	Approved on the basis of comments received from DoA&FW vide OM No. 1- 176/2023.SD.IV (Export-1) dated 23.09.2024 approving the exports of 11500000 KGs Hybrid paddy seeds to Philippines.
69	BABA Bhole BHANDARI TRADERS	HQRXEXLAPPLY 00000633AM25	PADDY AND PADDY HUSK (NON BASMATI RICE IN HUSK) OTHER THAN SEED QUALITY	19.09.2024	Deferred due to want of comments from DoA&FW.
Department of Animal Husbandry and Dairying					

70	J. K. ENTERPRISE	HQRXEXLAPPLY 00001740AM24	FROZEN SAHIWAL SEMEN/FROZEN MURRAH SEMEN	25.01.2024	Deferred due to want of comments from D/o AHD.
71	J. K. ENTERPRISE	HQRXEXLAPPLY 00001741AM24	FROZEN SAHIWAL SEMEN	25.01.2024	Deferred due to want of comments from D/o AHD.
72	J. K. ENTERPRISE	HQRXEXLAPPLY 00001748AM24	PURE SAHIWAL	27.01.2024	Deferred due to want of information from the firm.
73	AZZ EXPORT COMPANY	HQRXEXLAPPLY 00002042AM24	PADDY HUSK	18.03.2024	Deferred due to want of comments from DoAHD.
74	GURU SMARTH EXPORT	HQRXEXLAPPLY 00002054M24	Paddy Husk	19.03.2024	Deferred due to want of comments from DoAHD.
75	AAYUSH TRADING	HQRXEXLAPPLY 00002075AM24	CEREAL STRAW AND HUSKS (OTHER THAN SEED QUALITY)	31.03.2024	Rejected on the basis of Comments from DoAHD received vide e-mail dated dated 30.09.2024
76	GURU SMARTH EXPORT	HQRXEXLAPPLY 00000004AM25	PADDY HUSK (ONLY FOR BOILER CONSUMPTION)	01.04.2024	Deferred due to want of comments from DoAHD.
77	ZAMINDRA FARM SOLUTION PVT LTD	HQRXEXLAPPLY 00000361AM25	Wheat straw blocks	20.05.2024	Rejected on the basis of Comments from DoAHD received vide e-mail dated dated 30.09.2024
78	NITISH TRADING	HQRXEXLAPPLY 00000405AM25	Paddy Husk	07.06.2024	Deferred due to want of comments from DoAHD.
79	MARGS EXIM CO	HQRXEXLAPPLY 00000425AM25	MAIZE BRAN	13.06.2024	Rejected on the basis of Comments from DoAHD received vide OM dated 01.08.2024
80	PRAYAS	HQRXEXLAPPLY 00000349AM25	MAIZE BRAN	17.05.2024	Rejected on the basis of Comments from DoAHD received vide OM dated

					01.08.2024
81	GIRI ENTERPRISE	HQRXEXLAPPLY 00000350AM25	MAIZE BRAN	17.05.2024	Rejected on the basis of Comments from DoAHD received vide OM dated 01.08.2024
82	SHRI RAGHUVANSH ENTERPRISES	HQRXEXLAPPLY 00000351AM25	MAIZE BRAN	17.05.2024	Rejected on the basis of Comments from DoAHD received vide OM dated 01.08.2024
83	PRAYAS	HQRXEXLAPPLY 00000355AM25	MAIZE BRAN	17.05.2024	Rejected on the basis of Comments from DoAHD received vide OM dated 01.08.2024
84	PRAYAS	HQRXEXLAPPLY 00000356AM25	MAIZE BRAN	17.05.2024	Rejected on the basis of Comments from DoAHD received vide OM dated 01.08.2024
85	PRAYAS	HQRXEXLAPPLY 00000357AM25	MAIZE BRAN	17.05.2024	Rejected on the basis of Comments from DoAHD received vide OM dated 01.08.2024
86	A2Z EXPORT COMPANY	HQRXEXLAPPLY 00000477AM25	Rice Paddy husk	30.06.2024	Rejected on the basis of Comments from DoAHD received vide e-mail dated 30.09.2024
87	KAMDHENU OVERSEAS	HQRXEXLAPPLY 00000527AM25	MAIZE BRAN	27.07.2024	Rejected on the basis of Comments from DoAHD received vide OM dated 01.08.2024
88	TINOPAL DAIRY WALA	HQRXEXLAPPLY 00000571AM25	Murrah frozen semen (100000	22.08.2024	Deferred due to want of comments from DoAHD.

			STRAWS)/ Murrah frozen embryos (PIECES)/ Murrah / Nili Ravi heifers		
89	COSMIC INDIA CREATIONS	HQRXEXLAPPLY 00000603AM25	Horse Nukra 01 year old/ Horse Nukra 05 years old/ Mix Breed Sindhi 4 Years Old	10.09.2024	Deferred due to want of comments from DoAHD.
90	NDDDB DAIRY SERVICES	HQRXEXLAPPLY 00000602AM25	Frozen Semen Doses	10.09.2024	Comments received from DoAHD vide e-mail dated 27.09.2024 seeking some relevant information / documents from the firm. A deficiency letter has been issued on date 30.09.2024 for the same. Reply from the firm is awaited.
91	NDDDB DAIRY SERVICES	HQRXEXLAPPLY 00000612AM25	Bovine semen	11.09.2024	Comments received from DoAHD vide e-mail dated 27.09.2024 seeking some relevant information / documents from the firm. A deficiency letter has been issued on date 30.09.2024 for the same. Reply from the firm is awaited.
92	NDDDB DAIRY SERVICES	HQRXEXLAPPLY 00000613AM25	Bovine semen	11.09.2024	Comments received from DoAHD vide e-mail dated 27.09.2024 seeking some

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					relevant information / documents from the firm. A deficiency letter has been issued on date 01.10.2024 for the same. Reply from the firm is awaited.
93	A2Z EXPORT COMPANY	HQRXEXLAPPLY 00000634AM25	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets.	19.09.2024	Rejected on the basis of Comments from DoAHD received vide e-mail dated 30.09.2024
94	EASY BIZ CORPORATION	HQRXEXLAPPLY 00000586AM25	WHEAT BRAN	01.09.2024	Rejected on the basis of Comments from DoAHD received vide OM dated 01.08.2024
95	TAPAN TRADERS	HQRXEXLAPPLY 00000618AM25	WHEAT BRAN	13.09.2024	Rejected on the basis of Comments from DoAHD received vide OM dated 01.08.2024
96	DS ENTERPRISE	HQRXEXLAPPLY 00000620AM25	WHEAT BRAN	13.09.2024	Rejected on the basis of Comments from DoAHD received vide OM dated 01.08.2024
97	SRI RANI SATI TRADING COMPANY	HQRXEXLAPPLY 00000614AM25	RICE BRAN	11.09.2024	Rejected on the basis of Comments from DoAHD received vide OM dated 01.08.2024
Ministry of Environment Forest and Climate Change (SU Division)					
98	M K INTERNATIONAL	HQRXEXLAPPLY 00002622AM23	RED SANDERS WOOD IN LOGFORM	10.03.2023	Deferred due to want of comments from M/o

	REALTY PRIVATE LIMITED		AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND		EF&CC (SU Division)
99	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00001276AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	10.08.2023	Deferred due to want of comments from M/o EF&CC (SU Division)
100	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00001277AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	03.09.2023	Deferred due to want of comments from M/o EF&CC (SU Division)
101	S.K.ENTERPRISE	HQRXEXLAPPLY 00001491AM24	RED SANDERS WOOD IN LOG FORM	20.11.2023	Deferred due to want of comments from M/o EF&CC (SU Division)
102	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLY 00001514AM24	Red Sanders (Wood Logs)/ (Roots)/ (Chips)	26.11.2023	Deferred due to want of comments/ NoC from M/o EF&CC (SU Div)
103	MONORAMA ENTERPRISE	HQRXEXLAPPLY 00000377AM25	Agarwood Chips	24.05.2024	Deferred due to want of information from the firm. A deficiency letter has been issued to the firm on date 12.06.2024 for the same. A final reminder was sent on 23.08.2024.

104	BHOWMIK ENTERPRISE	HQRXEXLAPPLY 00000402AM25	Agarwood Seedlings	06.06.2024	Deferred due to want of comments from M/o EF&CC (SU Division)
105	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00000409AM25	RED SANDERS WOOD OBTAINED FROM ARTIFICIAL ORIGIN (PATTALAND) IN LOG FORM	09.06.2024	Deferred due to want of comments from M/o EF&CC (SU Division)
106	MAMON ENTERPRISE	HQRXEXLAPPLY 00000421AM25	Agar Oil-Dark brown coloured viscous liquid with Charaetaistic agarwood note	12.06.2024	Deferred due to want of comments from M/o EF&CC (SU Division)
107	MAMON ENTERPRISE	HQRXEXLAPPLY 00000446AM25	Agar Oil-Dark brown coloured viscous liquid with Charaetaistic agarwood note	19.06.2024	Comments/ NoC are received from MoEF&CC (SU Division) vide OM 5- 17/2024-SU dated 09.09.2024 stating that only one application will be considered at a time.
108	COORG ROSEWOOD TIMBERS PRIVATE LIMITED	HQRXEXLAPPLY 00000450AM25	Artificially Propagated Red Sanders wood Logs and wood Roots from Patta Land	22.06.2024	Deferred due to want of comments from M/o EF&CC (SU Division)
109	PATANJALI AYURVED LIMITED	HQRXEXLAPPLY 00000453AM25	RED SANDERS WOOD IN LOG FORM, GRADE C, LOT NO. VEN-E9, NO OF LOG 1089	24.06.2024	Deferred due to want of comments from M/o EF&CC (SU Division)



110	LONG CYCLE CHENNAI	HQRXEXLAPPLY 00000481AM25	RED SANDERS WOOD IN LOGS & ROOTS FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	01.07.2024	Deferred due to want of comments from M/o EF&CC (SU Division)
111	THIVA EXIM	HQRXEXLAPPLY 00000525AM25	RED SANDAL WOOD PLANT AND ROOT	26.07.2024	Comments received from M/o EF&CC (SU Division) vide OM dated 30.08.2024 seeking some relevant documents from the firm. A deficiency letter has been issued to the firm on date 30.08.2024. Reply from the firm is awaited.
112	S.K.ENTERPRISES	HQRXEXLAPPLY 00000528AM25	RED SANDERS WOOD IN LOG FORM & ROOTS	27.07.2024	Deferred due to want of comments from M/o EF&CC (SU Division)
113	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00000544AM25	RED SANDERS WOOD OBTAINED FROM ARTIFICIAL ORIGIN (PATTALAND) IN LOG FORM FROM STATE OF TAMILNADU	07.08.2024	Deferred due to want of comments from M/o EF&CC (SU Division)
114	R R EXPORT AND IMPORTS	HQRXEXLAPPLY 00000573AM25	Red Sanders Wood	23.08.2024	Comments are received from MoEF&CC (SU)

					Division) vide OM dated 20.09.2024 seeking some relevant information. Documents from the firm. A deficiency letter has been issued to the firm on 23.09.2024 for the same. Reply from the firm is awaited.
115	NAG WOODEN SANDAL TOYS MAKING INDUSTRIES	HQRXEXLAPPLY 00000584AM25	Red Sanders Wood (Confiscated) Logs Butt Ends	01.09.2024	Deferred due to want of comments from M/o EF&CC (SU Division)
Ministry of Environment Forest and Climate Change (Ozone Cell)					
116	SRF LIMITED	HQRXEXLAPPLY 00001499AM24	trans-1,3,3,3- Tetrafluoroprop-1- ene (HFO-1234ze(E))	23.11.2023	Deferred due to want of comments from M/o EF&CC (Ozone Cell)
117	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY 00000484AM25	Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) (for Non Feedstock Uses)	02.07.2024	Approved on the basis of Comments received from M/o EF&CC (Ozone cell) vide OM dated 01.10.2024 approving the exports of 2000 MTs (for Non Feedstock Uses)
118	NAVIN FLUORINE INTERNATIONAL LIMITED	HQRXEXLAPPLY 00000535AM25	Mono Chloro Difluoro Methane (REFRIGERANT R-22 / HCFC-22 / MAFRON 22)	02.08.2024	Deferred due to want of comments from M/o EF&CC (Ozone Cell)

119	REFEX INDUSTRIES LIMITED	HQRXEXLAPPLY 00000600AM25	Saturated fluorinated derivatives of acyclic hydrocarbons:- 1,1,1,2-Tetrafluoroethane (HFC-134a) and 1,1,2,2-tetrafluoroethane (HFC-134)	09.09.2024	Approved on the basis of comments from M/o EF&CC (Ozone cell) received vide OM dated 30.09.2024 approving the exports of 1350 KGs) .
120	SRF LIMITED	HQRXEXLAPPLY 00000604AM25	Halogenated derivatives of acyclic hydrocarbons containing two or more different halogen:- Chlorodifluoromethane (HCFC-22)	10.09.2024	Deferred due to want of comments from M/o EF&CC (Ozone Cell)
121	GUJARAT FLUORO CHEMICALS LIMITED	HQRXEXLAPPLY 00000626AM25	Halogenated derivatives of acyclic hydrocarbons containing two or more different halogen:- Chlorodifluoromethane (HCFC-22)	18.09.2024	Comments from M/o EF&CC (Ozone cell) received vide OM dated 01.10.2024 seeking some relevant documents/information from the firm. A deficiency letter has been issued to the firm for the same on date 01.10.2024. Reply from the firm is awaited.



122	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY 00000627AM25	Containing other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs):- Other, not included in the sub-headings above, containing 20% or more by mass of difluoromethane (HFC-32) and 20% or more by mass of pentafluoroethane (HFC-125)	18.09.2024	Approved on the basis of comments received from M/o EF&CC (Ozone cell) vide OM dated 01.10.2024 approving the exports of 8000 MTs (Non-Feedstock)
123	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY 00000628AM25	Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- Dichloropentafluoropropanes (HCFC-225, 225ca, 225cb)	18.09.2024	Comments from M/o EF&CC (Ozone cell) received vide OM dated 01.10.2024 seeking some relevant documents/information from the firm. A deficiency letter has been issued to the firm for the same on date 01.10.2024. Reply from the firm is awaited.
124	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY 00000629AM25	Halogenated derivatives of acyclichydrocarbons	18.09.2024	Comments OC from M/o EF&CC (Ozone cell) received vide OM dated

			containing two or more different halogen:- - Chlorodifluoromethane (HCFC-22)		01.10.2024 seeking some relevant documents/information from the firm. A deficiency letter has been issued to the firm for the same on date 01.10.2024. Reply from the firm is awaited.
125	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY 00000630AM25	Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- - Chlorodifluoromethane (HCFC-22)	18.09.2024	Comments from M/o EF&CC (Ozone cell) received vide OM dated 01.10.2024 seeking some relevant documents/information from the firm. A deficiency letter has been issued to the firm for the same on date 01.10.2024. Reply from the firm is awaited.
126	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY 00000631AM25	Saturated fluorinated derivatives of acyclic hydrocarbons:- - 1,1,1,2-Tetrafluoroethane (HFC-134a) and 1,1,2,2-tetrafluoroethane (HFC-134)	18.09.2024	Approved on the basis of comments received from M/o EF&CC (Ozone cell) vide OM dated 01.10.2024 approving the exports of 3000 MTs
Department of Atomic Energy					

127	AAAZ GLOBAL TRADE LLP	HQRXEXLAPPLY 00002016AM24	RED OCHRE POWDER	11.03.2024	Approved on the basis of Comments from DAE received vide e-mail dated 29.08.2024 approving the exports of 20 MTs
Ministry of Textiles					
128	BOYECKI TRADE RESOURCES PRIVATE LIMITED	HQRXEXLAPPLY 00000556AM25	Silk-worm cocoons suitable for reeling.	12.08.2024	Deferred due to want of comments from MoT
Ministry of Petroleum & Natural Gases					
129	HIMEDIA LABORATORIES PRIVATE LIMITED	HQRXEXLAPPLY 00000578AM25	MB228- DILUENT FOR DNA EXTRACTION (ETHYL ALCOHOL)	28.08.2024	Rejected on the basis of comments received from MoP&NG vide e-mail dated 27.09.2024.
DPIIT					
130	SHREE ASHOK PAPER PRODUCTS	HQRXEXLAPPLY 00000531AM25	NEWS PAPERS	29.07.2024	Deferred due to want of comments from DPIIT
Ministry of Heavy Industries					
131	MEERA VASAN	HQRXEXLAPPLY 00000005AM25	Vintage Motor Car, parts and components thereof manufactured before 01.01.1950	02.04.2024	Deferred due to want of comments/ NOC from MHI
132	ELITE ENGINEERS	HQRXEXLAPPLY 00000445AM25	MACHINED GRAPHITE PART	19.06.2024	Deferred due to want of comments/ NOC from MHI
Miscellaneous Applications					

133	SHREE MULTITRADE	HQRXEXLAPPLY 00000215AM24	ORE AND COAL DUST	01.05.2023	Comments from Ministry of Coal are awaited
134	TATA STEEL MINING LIMITED	HQRXEXLAPPLY 00002627AM23	Friable Chrome ore with grade greater than 47% Cr2O3. FOB Value derived including Export Duty. Values shown are approx. Quantity in WMT(+/- 10%)	10.03.2023	Rejected on the basis of the comments from Ministry of Mines.
135	INTECH ORGANICS LIMITED	HQRXEXLAPPLY 00000539AM25	METHYL BROMIDE 100% (700 CYLINDERS OF 20 KGS IN EACH CYLINDER) (EMPTY CYLINDERS WILL BE RE-IMPORTED) (CASNO 74-83-9, IUPAC NAME:BROMOMET HANE)	03.08.2024	Deferred due to want of comments from Directorate of Plant protection, quarantine and storage.
Raw Human Hair Applications					
138	AYUSHI EXPORTS	HQRXEXLAPPLY 00000583AM25	Human hair unworked, whether or not washed or scoured	30.08.2024	
139	R.K. EXPORT	HQRXEXLAPPLY 00000585AM25	Human hair unworked, whether or not washed or scoured	01.09.2024	

140	TETRI EXPORTER	HQRXEXLAPPLY 00000587AM25	Human hair unworked, whether or not washed or scoured	03.09.2024	Authorizations for FY 2024-25 were already invited and issued, vide Trade Notice No. 37/2023-24 dated 13.02.2024. Hence, EFC has decided to reject these applications.
141	SMG HAIR SHOP	HQRXEXLAPPLY 00000590AM25	Human hair unworked, whether or not washed or scoured	04.09.2024	
142	HALDER FISH CENTRE	HQRXEXLAPPLY 00000596AM25	Human hair unworked, whether or not washed or scoured	06.09.2024	
143	SK ENTERPRISE	HQRXEXLAPPLY 00000623AM25	Human hair unworked, whether or not washed or scoured	14.09.2024	
Applications under Free category					
144	SHIVRAJ ENTERPRISE	HQRXEXLAPPLY 00000019AM25	TEXTILE OFFGRADE	05.04.2024	Rejected. Reference Schedule II(Export policy), items under ITC(HS) Code 63109020 are free for export. Accordingly, EFC has decided to reject the application.
Applications under SCOMET category					
145	HUGHES PRECISION MANUFACTURING PRIVATE LIMITED	HQRXEXLAPPLY 00000053AM25	Shotgun cartridges and parts thereof; air gun pellets :- Cartridges	17.04.2024	Rejected. Item pertains to Schedule-III(SCOMET). Firm is advised to apply for suitable permissions accordingly.

146	G SMITH AND COMPANY	HQRXEXLAPPLY 00000591AM25	Shotgun cartridges and parts thereof; air gun pellets :- Cartridges	04.09.2024	Rejected. Item pertains to Schedule-III(SCOMET). Firm is advised to apply for suitable permissions accordingly.
147	DHAKSHA UNMANNED SYSTEMS PRIVATE LIMITED	HQRXEXLAPPLY 00000592AM25	Other, for remote- controlled flight only:- DH- AGRIGATOR-E10 -	05.09.2024	Rejected. Item pertains to Schedule-III(SCOMET). Firm is advised to apply for suitable permissions accordingly.
148	DHAKSHA UNMANNED SYSTEMS PRIVATE LIMITED	HQRXEXLAPPLY 00000595AM25	Other, for remote- controlled flight only:- DH- AGRIGATOR-E10 -	05.09.2024	Rejected. Item pertains to Schedule-III(SCOMET). Firm is advised to apply for suitable permissions accordingly.
149	DHAKSHA UNMANNED SYSTEMS PRIVATE LIMITED	HQRXEXLAPPLY 00000593AM25	Other, for remote- controlled flight only:- DH- AGRIGATOR-E10 -	05.09.2024	Rejected. Item pertains to Schedule-III(SCOMET). Firm is advised to apply for suitable permissions accordingly.
150	DHAKSHA UNMANNED SYSTEMS PRIVATE LIMITED	HQRXEXLAPPLY 00000594AM25	Other, for remote- controlled flight only:- DH- AGRIGATOR-E10 -	05.09.2024	Rejected. Item pertains to Schedule-III(SCOMET). Firm is advised to apply for suitable permissions accordingly.
Applications under STE					
151	TEXMO PRECISION CASTINGS	HQRXEXLAPPLY 00000632AM25	Zirconium ores and concentrates- ZIRCON (COARSE- 200 SP) (FORM OF POWDER)	19.09.2024	Rejected. Reference Schedule—(Export policy), item under ITC (HS) Code 26151000 may be exported through IREL.

					Accordingly, EFC has decided to reject the application by informing the same to the firm.
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Note:

- i. **Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm.
- ii. **Approved cases:** Cases which got approved by EFC are issued export authorizations by DGFT (Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.
- iii. **Approved post-facto:** Cases shown as Approved post-facto imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency (ies) with no divergence in views. However, such cases shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.
- iv. **Dropped.** Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Dept. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.
- v. **Rejected.** Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Dept., decided not to grant authorization due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the



prescribed time period. No further communication will be issued by DGFT (Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

- vi. **Closed.** Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Dept. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require license from DGFT.

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